

Title : Statement regarding status of implementation of recommendation in Second Report of the Standing Committee on Energy on Demand for Grants (2004-05) pertaining to the Ministry of Non-conventional Energy Sources.

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI VILAS MUTTEMWAR): Sir, with your permission, I beg to lay the statement on the Table of the House.

*I am laying this statement on the status of implementation of recommendations contained in the 2nd Report of the Standing Committee on Energy (14th Lok Sabha) in pursuance of the direction 73A of the Hon'ble Speaker, Lok Sabha vide Lok Sabha Bulletin – Part II dated September 01, 2004

The 2nd Report of the Standing Committee on Energy (14th Lok Sabha) was presented to the Lok Sabha on 19.08.2004. The report relates to the Examination of Demands for Grants of Ministry of Non-conventional Energy Source for 2004-2005.

Action Taken Statements on the recommendations/observations contained in the 2nd report of the Committee had been sent to the Standing Committee on Energy on 24.12.2004.

There are 17 recommendations made by the Committee in the said report where action is called for on the part of the Government. These recommendations pertain mainly to issues like augmenting budgetary resources, implementation related issues of various renewable energy programmes, especially small hydro power, wind power, biomass power and remote village electrification.

The present status of implementation of the various recommendations made by the Committee is indicated in the Annexure to my Statement which is laid on the Table of House. I would not like to take the valuable time of the House to read out the contents of this Annexure. I would request that this may please be considered as read.
